NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 19.11.2025

COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

Click here to join VC:

https://nclatvc.webex.com/meet/registrarcourt

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 6993 of 2025 in Comp. App. (AT) (Ins) No of 2025	Ratna Singh Vs. Bank of Baroda	Rajiv Agnihotri
2.	I.A. No. 6996 of 2025 in Comp. App. (AT) (Ins) No of 2025	Bhumiraj Builders Pvt. Ltd. Vs. Edelweiss Asset Reconstruction Co. Ltd.	Pranati Bhatnagar
3.	I.A. No. 6997 of 2025 in Comp. App. (AT) (Ins) No of 2025	Decode Resolvency International Pvt. Ltd., Liquidator of The Corporate Debtor Vs. Prasun Kumar Roy, One of The Suspended Directors of the Board	Dhilleswara Rao
4.	I.A. No. 7012 of 2025 in Contempt Case (AT) No of 2025 in Comp. App. (AT) (Ins) No. 257 of 2020	Sanidhya Industries LLP, Through Its Authorized Signatory Vs. Yashwant Co-Operative Bank Ltd. & Ors.	Rohit Kumar Singh
5.	I.A. No. 7037 of 2025 in I.A. No of 2025 in Comp. App. (AT) (Ins) No. 109 of 2025	Jai Kishore Prasad & Anr. Vs. Apex Heights Pvt. Ltd.	Saswat Adhyapak

Copy to: -

1. Notice Board

2. Website: https://nclat.nic.in/

By order -sd/-

Assistant Registrar